

Name of the Corporate Debtor: ROYAL DRY FRUITS PRIVATE LIMITED; Date of Commencement of CIRP: 07-07-2026; List of Creditors as on: 30-07-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	138985336	1	61951780	97.39	0	771203	76262353	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	10	7020168	0	0	0.00	0	0	7020168	Annexure 6
7	Operational creditors (Government Dues)	2	130416376	0	0	0.00	0	0	130416376	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	34902923	1	1658450	2.61	0	1596957	31647516	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		21	311324803	2	63610230	100.00	0	2368160	245346413	